

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 4700/2023

(Arising out of impugned final judgment and order dated 07-07-2022 in CRLA No. 843/2014 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

VIPIIN

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

(IA No. 59254/2023 - EXEMPTION FROM FILING O.T.)

Date : 18-03-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s) Mr. Pulkit Tare, AOR
Mr. Sandeepan Pathak, Adv.

For Respondent(s) Mr. Shaurya Sahay, AOR
Mr. Shobhit Dwivedi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

We are apprised by the learned counsel for the State that counter affidavit has been e-filed on yesterday i.e. 17.03.2024.

List after two weeks as the counter affidavit is not on record.

(NIRMALA NEGI)
COURT MASTER (SH)

(VIDYA NEGI)
ASSISTANT REGISTRAR